

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No. 103**  
**TA (Co. Act)-25(PB)/2024**

**IN THE MATTER OF:**

AMNS Gandhidham Limited

... Petitioner/Applicant

**Order Rule 16(d) of the National Company Law Tribunal, 2016.**

**Order delivered on 12.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Ramji Srinivasan, Sr. Adv., Mr. Nitesh Jain,  
Rayat Jariwal, Vatsala Kumar, Abhishek Iyer,  
Shatakshi Tripathi, Samruddhi Chotani,  
Aniruddha Banerjee, Advs.

For the Respondent :

**ORDER**

List the matter **on 26.07.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**